

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4694

ANSWERED ON:23.04.2010

ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME

Anuragi Shri Ghansyam ;Gangaram Shri Awale Jaywant;Rane Dr. Nilesh Narayan;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of POWER be pleased to state:

- (a) whether the Government has made any assessment of the distribution network of power in the States;
- (b) if so, the details thereof;
- (c) the details of funds allocated and utilized by the State Governments for various projects under the Accelerated Power Development and Reforms Programme, State-wise and project-wise;
- (d) whether a number of State Governments have sought financial assistance from the Union Government under the programme; and
- (e) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Yes, Madam. As per the Report of the Working Group on Power for 11th Plan (2007-12) issued by Ministry of Power in February, 2007, the anticipated additional distribution network required during 11th Plan period is enclosed at the Annex-A.

(c) to (e) : 10th Plan APDRP: The Accelerated Power Development & Reforms Programme (APDRP) was launched in 2002-03 as additional central assistance to the states for strengthening and up gradation of sub- transmission and distribution systems of high-density load centers like towns and industrial areas with main objectives of reduction in AT&C and commercial losses; improve quality and reliability of supply of power. Total 574 projects at the cost of Rs.17329.07 Crore were sanctioned in 10th Plan APDRP. The State wise projects sanctioned & fund released and utilized by States under the 10th Plan APDRP are enclosed at Annex-B. R-APDRP: Government of India has launched Restructured Accelerated Power Development and Reforms Programme(R-APDRP) in July 2008 as a central sector scheme for XI Plan aimed at turnaround of power distribution sector. The scheme comprises of two parts-Part-A & Part-B. Part-A of the scheme being dedicated to establishment of IT enabled system for achieving reliable & verifiable baseline data system. Part-B deals with regular Sub Transmission & Distribution system strengthening & up- gradation projects. It is expected that on successful completion of the scheme, the AT&C losses will be reduced to the extent of 15% in the project areas.

Under Part-A of R-APDRP, cumulatively 1387 projects at the cost of Rs.5130.70 crore (including three SCADA projects of the cost of Rs.65.81 Crore sanctioned for Rajasthan State) have been approved for 27 states in the country. The details of projects sanctioned and fund released are enclosed at Annex-C. Under Part-B of R-APDRP, 239 projects worth Rs.3059.28 Cr. have been approved for seven states. The details of projects sanctioned and fund released are enclosed at Annex-D.